

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : : HYDERABAD BENCH
AT HYDERABAD

DA.645/92

Date of decision : July 30th, 92

G. Narasimhaiah : Applicant

Versus

Union of India, rep. by

1. The General Manager
Telecommunications
New Delhi

2. The Chief General Manager
Telecommunications, AP Circle
Triveni Complex, Hyderabad

3. The District Manager
Telecommunications, MBR Divn.
Mahabubnagar

4. The Divl. Engineer (T)
Telecommunications
Mahabubnagar

5. The SDO
Telecommunications
Mahabubnagar. : Respondents

Counsel for the applicant : Venkata Rao, V
Advocate

Counsel for the respondents : N.R. Devaraj
Sr. Central Govt. Standing
Counsel

CORAM :

HON. MR. C.J. ROY, MEMBER (JUDL)

(Order of the Single Member Bench delivered by Hon. Mr.C.J.Roy,
Member (Judl.)

Mr. V. Venkata Rao, learned counsel for the applicant
present and is heard. Mr. N.R. Devaraj, learned counsel for
the respondents present and is heard.

2. On a perusal of the records, it is found that on 6-12-1991
and also on 1-3-1992 this applicant has made representations to
the respondents. Having heard both sides, I feel that it is

fit case to be disposed of by way of direction.

3. Under the circumstances both the counsel agree that this OA could be disposed of by this Tribunal with a direction.

4. The respondents are directed to dispose of the representations dated 6-12-1991 and 1-3-1992 made by the applicant in accordance with law within a period of two months from the date of receipt of this order. If the applicant is aggrieved, he is given the liberty to approach this Tribunal.

5. With the above direction the OA is disposed of with no order as to costs. CC granted.

Attn:
(C.J. Roy)
Member (Judl)

Dated : July 30, 1992
Dictated in the Open Court

8/30/7/92
sk Deputy Registrar (Judl.)

Copy to:-

Union of India, rep. by.

1. The General Manager, Telecommunications, New Delhi.
2. The Chief General Manager Telecommunications, AP Circle, Triveni Complex, Hyderabad.
3. The District Manager Telecommunications, MBNR Divn. Mahabubnagar.
4. The Divisional Engineer(T) Telecommunications, Mahabubnagar.
5. The S.D.O., Telecommunications, Mahabubnagar.
6. One copy to Sri. V.Venkata Rao, advocate, 2nd floor, Pushpanjali Complex, Ketti, Hyd.
7. One copy to Sri. N.R. Devaraj, Addl. CGSC, CAT, Hyd.
8. One spare copy.

Rsm/-

1000
1000
1000

O.A. 645792

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH.

THE HON'BLE MR.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY : MEMBER (J)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (J)

Dated: 30/7/1992

✓ ORDER / JUDGMENT

F.A./C.A./M.A. NO.

in

O.A. No. 645792

T.A. No.

(W.P. No.)

Admitted and interim directions issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs.

pvm.

